

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 5602
TO BE ANSWERED ON 7TH APRIL, 2017**

THREE YEAR COURSE IN ALTERNATIVE MEDICINES

5602. SHRI VIKRAM USENDI:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the number of students who have done three years course in alternative systems of medicine;
- (b) whether the Government has recognised the said course;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government is formulating any plan for those students who have done the three years course in alternative systems of medicine taking into consideration their future so that their services can be utilised at such places where there is a shortage of doctors; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a) to (e): The Alternative system of medicine is not recognised by the Government as it is not regulated under any Act and by Central Council and data regarding such system is not maintained by this Ministry.

The Ministry of AYUSH has the mandate to regulate and recognise the education of Ayurveda, Siddha, Unani and Homoeopathy systems of medicine only. As per regulations made under the provisions of the Indian Medicine Central Council Act, 1970 and the Homoeopathy Central Council Act, 1973, following courses of Ayurveda, Siddha, Unani and Homoeopathy are regulated and recognised:

- i. Under-Graduate Courses of five and half years.
- ii. Post-Graduate Courses of three years.
- iii. Post-Graduate Diploma Courses of two years.

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